

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4223**  
TO BE ANSWERED ON THE 29<sup>th</sup> MARCH, 2022

**VALUE CHAIN DEVELOPMENT FOR BAMBOO-BASED PRODUCTS**

4223. SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is implementing any scheme for value chain development of bamboo-based products.;
- (b) if so, the list of provisions for the entrepreneurs to establish micro and medium hybridization centres under such a scheme; and
- (c) the number of micro and medium units set up since the inception of the restructured National Bamboo Mission (NBM)?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (b): Government is implementing the restructured National Bamboo Mission(NBM) from the year 2018-19 for developing the bamboo value chain for connecting bamboo growers to the market (industry). Under the scheme, assistance is provided to Govt/Private Agencies including entrepreneurs for establishing value addition, waste management and micro/medium processing units. The details of pattern of assistance given under NBM is at **Annexure I.**

(c): So far, 380 numbers of product development and processing units including micro/medium processing units have been set up since the inception of the scheme.

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**Pattern of assistance provided for setting up Product Development and Processing Units under the restructured National Bamboo Mission**

<b>C. Product Development and Processing</b>				
<b>S. No</b>	<b>Activity</b>		<b>Cost norms (Rs. in lakh)</b>	<b>Subsidy</b>
1.	Establishment of processing units for value addition of Bamboo (in Nos.)	Setting up of unit for cross cutting, slicing, splitting, knots removing, shaping etc.	30 (Project Based-PB)	50% of cost (additional 10% for NE states)
2.	Management of Bamboo waste in primary processing units	For making of value added products like pellets & activated carbon.	25(PB)	-do-
3.	Establishment of Micro/Medium processing units (in Nos.)	<b>a)</b> Handicrafts/Cottage industry	15(PB)	100% of cost to Govt. For Private Sector 50% of project cost subject to maximum upto indicative cost as credit linked back ended subsidy (additional 10% for NE states)
		<b>b)</b> Furniture making	25 PB)	- do -
		<b>c)</b> Jewellery making	15(PB)	- do -
		<b>d)</b> Bamboo shoots processing	20(PB)	- do -
		<b>e)</b> Incense stick making	25(PB)	- do -
		<b>f)</b> Fabric/Fibre extraction	50(PB)	- do -
		<b>g)</b> Common facility centre (CFC)	25(PB)	-do-
		<b>h)</b> Bamboo board /mat/corrugated sheets /floor tiles making	200 (PB)	100% of cost to Govt. For Private Sector 30% of project cost subject to maximum upto indicative cost as credit linked back ended subsidy (additional 10% for NE states)
		<b>i)</b> Bio Energy extraction	200 (PB)	-do-
		<b>j)</b> Activated Carbon product	200 (PB)	-do-
		<b>k)</b> Ethanol Gassifier	500(PB)	-do-

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